

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/184/2016
NAME OF THE PETITIONER(S) : Venkatraman Shivkumar
NAME OF THE RESPONDENT(S) : M/s Then India Energy Private Limited & 13 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	K. RAMASAMY G.V. MOHAN KUMAR	Counsel for Petitioner	G.V. Mohan Kumar
2)	RAVITHA BAZAJI	Counsel for 2 & 3	
3)	PACHIAAPPAN.	Counsel for R 4 & 11	
4)	A Rangan	Referee for R1	

ORDER

Counsel for petitioner present. Counsel for R1, counsel for R2 & R3 and counsel for R4 & R11 are present. No representation on behalf of R5, R6, R12 & R13. They were absent on 26.07.2017 and 10.8.2017. It appears that they are not interested to proceed with the matter. In the circumstances, R5, R6, R12 & R13 are set ex parte. Both the counsel present today submitted that the pleadings are complete and sought time for making submissions. Time extended at their request. Put up on 03.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)